

~~ANNEXED IN PART II SECTION 3 OF THE GAZETTE OF INDIA~~

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI DATED THE

4 MAY

1964

NOTIFICATION
(INCOME-TAX)

No. 5786 (F.No.197-1/54/52-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Ramkrishna Ashram, Nimpith" for the purpose of the said section for the period covered by the assessment years 1963-64 to 1967-68.

801

(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Railway Station), New Delhi.

Copy to:-

1. Secretary, Sri Ramkrishna Ashram, P.O. Nimpith Ashram, 24-Parganas, West Bengal.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta, with ref. to his letter No. Asstt./6881/CT/BE/22/73-74 dated 31.1.1964.
3. All Commissioners of Income-tax.
4. Directors of Inv.(IT)/(R&E)/(P&PR)/(Inv.), New Delhi.
5. Director of OM Services (Income-tax), 1st Floor, Alwar-a-Challis, Mata Sunderi Lane, New Delhi (5 copies).
6. All Officers & Stations of I.T. Wing of C.B.D.T., New Delhi.
7. Controller & Auditor General of India, New Delhi (25 copies).
8. Bulletin Section of Dto. of Inv.(R&PR), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Sri P.K.Karthi, Jt. Secy., Ministry of Law, Justice and Company Affairs (Deptt. of Legal Affairs), New Delhi.

Atha Ram

(ATMA RAM)
SECTION OFFICER
I.T.(AI) SECTION

भारत के राजपत्र के भाग II, खण्ड 3 (ii) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजपत्र विभाग

4-5-
नई दिल्ली, दिनांक अक्टूबर, 1984

अधिसूचना
(आय-कर)

सं० 5786 ई.सं० 197-ए/56/82-आय.कर (नि०-1) : आयकर अधिनियम, 1961 का 43) की धारा 10 के खण्ड (23ग)/उपखण्ड (ii) द्वारा प्रस्तुत शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, स्तम्भद्वारा उक्त खण्ड के प्रयोजनार्थ, "श्री रामकृष्ण आश्रम, डिमरीठ", को कर-निर्धारण वर्ष 1985-86 से 1987-88 तक के अंतर्गत जाने वाली आयों के लिए अधिसूचित करती है ।

20/10/84
(आय.कर के) तिवारी)
अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,
भारत सरकार प्रेस,
रिंग रोड, मायापुरी औद्योगिक क्षेत्र,
(राजौली गार्डन के पास), नई दिल्ली ।

प्रतिलिपि श्रीजी पाठानुसार प्रेषित ।

* शर्मा *